

S.NO	NAME OF DISTRICT COMMERCIAL COURT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01							
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CS (COMM)/	CS (COMM)/5137/2021	04-12-2021	06-11-2025	1433	3	NIL
		CS (COMM)/	CS (COMM)/469/2025	01-05-2025	11-11-2025	194	7	NIL
		CS (COMM)/	CS (COMM)/5489/2021	22-12-2021	17-11-2025	1426	14	NIL
		CS (COMM)/	Counter Claim/18/2023	24-03-2023	17-11-2025	969	14	NIL
		CS (COMM)/	CS (COMM)/860/2023	27-05-2023	19-11-2025	907	12	NIL
		CS (COMM)/	CS (COMM)/111/2025	24-01-2025	22-11-2025	302	10	NIL
		CS (COMM)/	CS (COMM)/719/2024	02-07-2024	26-11-2025	512	4	NIL
		CS (COMM)/	CS (COMM)/1242/2024	08-11-2024	27-11-2025	384	1	NIL
		CS (COMM)/	CS (COMM)/870/2025	30-07-2025	28-11-2025	121	4	NIL
		CS (COMM)/	CS (COMM)/1079/2024	30-09-2024	29-11-2025	425	3	1
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Suit for recovery	CS/COMM/463/2025	30.04.2025	07.11.2025	191	7	2
		U/S ARBITRATION	34OMP (COMM)/37/2025	26.07.2025	20.11.2025	117	14	0
		Suit for recovery	CS/COMM-990/2022	02.04.2022	03.11.2025	1311	0	1
		Suit for recovery	CS/COMM-1686/2020	06.11.2020	03.11.2025	1823	0	2
		EXECUTION APPLICATION	EXECUTION COMM 373/2023	07.07.2023	03.11.2025	850	0	0
		Suit for recovery	CS/COMM/108/2025	23.01.2025	06.11.2025	287	2	1
		U/S ARBITRATION	9OMP COMM 957/2025	108.10.2025	07.11.2025	30	0	1

U/S ARBITRATION	OMP COMM 956/2025	108.10.2025	07.11.2025	30	0	0
U/S ARBITRATION	OMP COMM 955/2025	108.10.2025	07.11.2025	30	0	0
U/S ARBITRATION	OMP COMM 791/2025	104.09.2025	10.11.2025	67	0	0
Suit for recovery	CS COMM 773/2025	09.05.2023	10.11.2025	916	0	1
Suit for recovery	CS COMM 1103/2025	16.10.2025	10.11.2025	25	0	2
EXECUTION APPLICATION	EXE. COMM 191/2024	09.05.2024	10.11.2025	550	0	0
EXECUTION APPLICATION	EXE. COMM 500/2025	15.10.2025	11.11.2025	27	0	1
Suit for recovery	CS COMM 858/2025	29.07.2025	13.11.2025	107	0	0
EXECUTION APPLICATION	EXE. COMM 24/2025	14.01.2025	13.11.2025	303	0	0
U/S ARBITRATION	OMP COMM 921/2025	104.10.2025	13.11.2025	40	0	3
Suit for recovery	CS COMM 1040/24	19.09.2024	13.11.2025	420	34	1
U/S ARBITRATION	OMP COMM 999/25	115.10.2025	14.11.2025	30	0	3
U/S ARBITRATION	OMP COMM 1022/25	118.10.2025	14.11.2025	27	0	0
U/S ARBITRATION	OMP COMM 998/25	115.10.2025	14.11.2025	30	0	1
EXECUTION APPLICATION	EXE COMM 280/24	20.07.2024	15.11.2025	483	0	3
MISCELLANEOUS APPLICATION	MISC DJ 859/25	14.11.2025	17.11.2025	3	0	0
U/S ARBITRATION	OMP COMM 579/25	115.07.2025	17.11.2025	125	0	1
U/S ARBITRATION	OMP COMM 807/25	11.09.2025	20.11.2025	70	0	1
EXECUTION APPLICATION	EXE./ COMM 535/24	27.11.2024	21.11.2025	359	0	3
Suit for recovery	CS COMM 2013/2022	22.08.2022	22.11.2025	1188	0	4
Suit for recovery	CS COMM 89/25	20.01.2025	22.11.2025	306	8	3

			MISCELLANEOUS APPLICATION	MISC. D.J. 809/25	29.10.2025	24.11.2025	26	0	1
			EXECUTION APPLICATION	EXE. COMM 142/25	12.03.2025	24.11.2025	257	0	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/1246/2022	17-05-2022	01-11-2025	1264 DAYS	14 DAYS	NIL
			RECOVERY	CS (COMM)/580/2024	09-05-2024	10-11-2025	550 DAYS	10 DAYS	NIL
			RECOVERY	CS (COMM)/177/2025	11-02-2025	13-11-2025	275 DAYS	9 DAYS	NIL
			RECOVERY	CS (COMM)/1505/2023	20-11-2023	14-11-2025	730 DAYS	17 DAYS	ONE
			RECOVERY	CS (COMM)/704/2024	06-06-2024	26-11-2025	538 DAYS	29 DAYS	THREE
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS(COMM)-286/2024	24.02.2024	26.11.2025	641DAYS	7 DAYS	NIL
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)/1380/2023	CS (COMM)/1380/2023	04.12.2024	07.11.2025	751 DAYS	45 DAYS	NIL
			CS (COMM)/111/2024	CS (COMM)/111/2024	18.01.2024	01.11.2025	653 DAYS	30 DAYS	NIL
			CS (COMM)/1332/2024	CS (COMM)/1332/2024	04.12.2024	06.11.2025	337 DAYS	39 DAYS	NIL
			CS (COMM)/1147/2024	CS (COMM)/1147/2024	19.10.2024	17.11.2025	394 DAYS	45 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	554/2018	05.12.2018	06.11.2025	2528	7	6
			CS(COMM)	555/2018	05.12.2018	06.11.2025	2528	7	6
			CS(COMM)	1298/2024	26.11.2024	14.11.2025	353	7	2
			CS(COMM)	158/2025	04.02.2025	29.11.2025	298	5	2
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)/3241/2021	09-09-2021	15-11-2025	1528 DAYS	30 DAYS	NIL
			RECOVERY	CS (COMM)/3329/2021	15-09-2021	15-11-2025	1522 DAYS	30 DAYS	NIL
			Arbitration Conciliation 1996:34	&COMP Act,(COMM.)/21/2022	27-01-2022	27-11-2025	1410 DAYS	29 DAYS	+*7
			Arbitration Conciliation 1996:34	&COMP Act,(COMM.)/32/2022	09-03-2022	27-11-2025	1359 DAYS	29 DAYS	NIL

			Arbitration Conciliation Act, 1996:34	OMP (COMM.)/106/2022	28-07-2022	27-11-2025	1195 days	19 DAYS	NIL
			RECOVERY	CS (COMM)/946/2024	02-09-2024	06-11-2025	430 DAYS	21 DAYS	NIL
			RECOVERY	CS (COMM)/27/2025	08-01-2025	19-11-2025	315 DAYS	16 DAYS	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	RECOVERY	CS (COMM)/1612/2019	27-08-2019	29.11.2025	2286		
			DAMAGES	CS (COMM)/1374/2022	30-05-2022	29.11.2025	1279		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	1344/24	06-12-2024	15-11-2025			
			CS (COMM)	1364/24	10-12-2024	29-11-2025			
			CS (COMM)	575/25	20-05-2025	26-11-2025			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL SUIT	Misc DJ/695/2025	08-09-2025	03-11-2025	56		
			CIVIL SUIT	CS (COMM)/1153/2023	11-08-2023	04-11-2025	816		
			CIVIL SUIT	CS (COMM)/230/2023	07-02-2023	07-11-2025	1005		
			CIVIL SUIT	CS (COMM)/1464/2023	01-11-2023	07-11-2025	738		
			CIVIL SUIT	OMP (COMM.)/1003/2025	15-10-2025	07-11-2025	23		
			CIVIL SUIT	OMP (COMM.)/1004/2025	15-10-2025	07-11-2025	23		
			CIVIL SUIT	OMP (COMM.)/1006/2025	15-10-2025	07-11-2025	23		
			CIVIL SUIT	OMP (COMM.)/1007/2025	15-10-2025	07-11-2025	23		
			CIVIL SUIT	CS (COMM)/710/2023	28-04-2023	10-11-2025	927		
			CIVIL SUIT	Misc DJ/837/2025	04-11-2025	10-11-2025	6		
			CIVIL SUIT	CS (COMM)/783/2024	22-07-2024	13-11-2025	479		

			CIVIL SUIT	OMP (COMM.)/965/2025	08-10-2025	13-11-2025	35		
			CIVIL SUIT	Execution (Comm.)/518/2025	28-10-2025	14-11-2025	16		
			CIVIL SUIT	OMP (COMM.)/476/2025	03-06-2025	15-11-2025	165		
			CIVIL SUIT	CS (COMM)/951/2025	26-08-2025	17-11-2025	83		
			CIVIL SUIT	Execution (Comm.)/455/2025	18-09-2025	19-11-2025	61		
			CIVIL SUIT	OMP (COMM.)/1005/2025	15-10-2025	19-11-2025	35		
			CIVIL SUIT	Execution (Comm.)/532/2025	10-11-2025	20-11-2025	10		
			CIVIL SUIT	CS (COMM)/923/2024	28-08-2024	21-11-2025	419		
			CIVIL SUIT	Misc DJ/820/2025	31-10-2025	22-11-2025	22		
			CIVIL SUIT	CS (COMM)/897/2023	02-06-2023	26-11-2025	908		
			CIVIL SUIT	OMP (COMM.)/843/2025	19-09-2025	26-11-2025	68		
			CIVIL SUIT	OMP (COMM.)/846/2025	19-09-2025	26-11-2025	68		
			CIVIL SUIT	OMP (COMM.)/6/2024	16-01-2024	27-11-2025	681		
			CIVIL SUIT	CS (COMM)/983/2024	09-09-2024	27-11-2025	424		
			CIVIL SUIT	OMP (COMM.)/1050/2025	27-10-2025	28-11-2025	30		
			CIVIL SUIT	OMP (COMM.)/1051/2025	27-10-2025	28-11-2025	30		
			CIVIL SUIT	CS (COMM)/1585/2023	14-12-2023	29-11-2025	716		
			CIVIL SUIT	CS (COMM)/224/2024	08-02-2024	29-11-2025	660		
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						

16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	OMP (COMM.)/1771/2025	(1)OMP (COMM.)/1771/2025	11-11-2025	20-11-2025			3
			OMP (COMM.)/1793/2025	(1)OMP (COMM.)/1793/2025	12-11-2025	20-11-2025			3
			OMP (COMM.)/1794/2025	(1)OMP (COMM.)/1794/2025	12-11-2025	20-11-2025			3
			OMP (COMM.)/1795/2025	(1)OMP (COMM.)/1795/2025	12-11-2025	20-11-2025			3
			OMP (COMM.)/1796/2025	(1)OMP (COMM.)/1796/2025	12-11-2025	20-11-2025			3
			OMP (COMM.)/1797/2025	(1)OMP (COMM.)/1797/2025	12-11-2025	20-11-2025			3
			OMP (COMM.)/1798/2025	(1)OMP (COMM.)/1798/2025	12-11-2025	20-11-2025			3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)	75/2018	13-12-2018	24-11-2025	2538	NIL	NIL

29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	Commerical Cases	CS (COMM)/44 4/2025	45799	45968	169	4	Nil
				CS (COMM)/59 2/2025	45857	45980	123	4	Nil
				M- Ex/3/2025	45672	45985	313	1	Nil
				CS (COMM)/19 7/2024	45370	45987	617	6	Nil
				CS (COMM)/50 0/2025	45814	45987	173	7	Nil
				OMP (1) (COMM.)/8 2/2025	45888	45988	100	0	Nil
				OMP (1) (COMM.)/8 3/2025	45918	45988	70	6	Nil
				OMP (1) (COMM.)/8 4/2025	45918	45988	70	6	Nil
				CS (COMM)/17 6/2025	45716	45989	273	1	Nil
				Misc DJ/228/202 4	45364	45990	626	7	Nil
30	SH. VRINDA KUMARI	SOUTH- EAST		CS (COMM)/29 55/2024	45507	45990	483	3	Nil
31	MS. ANU GROVER BALIGA	SOUTH- EAST		CS/COMM/ 212/2025	45733	45990	257	1	Nil
32	MS. NEELAM SINGH	SOUTH- EAST		SC NO. 1853/16	41620	45976	4356	15	Nil
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH- EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH- EAST	NIL						
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL						
39	SH. SUDESH KUMAR, DISTRICT JUDGE, A COMMERCIAL COURT- 01	SHAH DAR	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, A (COMMERCIAL COURT)	SHAH DAR	NIL						

41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDAR A	NIL
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDAR A	NIL

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL						
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	COMMERCIAL SUIT	ARB.A.COM M. 3/2025	23.05.2025	29.11.2025	190	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL						
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	462/2023	03.10.2023	13.11.2025	772 Days	15 Days	1
			CS(COMM)	41/2022	05.02.2022	25.11.2025	1389 Days	13 Days	2